NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED 14.02.2025 (FRIDAY)

CHENNAI BENCH (HYBRID MODE)

<u>10.30 AM</u>

Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

Case No.	Name of the Parties	Counsel for Appellants	Counsel for
			Respondents
Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No.263/2024	Sudhir Bobba, Suspended Director of Servomax Ltd. Vs TVN Enterprises rep by its partner Tadapalli Venkata Ramesh & Anr.	Mr. Saai Sudharsan	Ms. Himangini Sanghi- R1
	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay	Comp App (AT) (CH)Sudhir Bobba,(Ins) No. 95/2024Suspended Director ofFor ExemptionServomax Ltd.IA No. 262 &Vs264/2024TVN Enterprises repFor Stayby its partnerIA No.263/2024Tadapalli Venkata	Comp App (AT) (CH)Sudhir Bobba, Suspended Director of Servomax Ltd.Mr. Saai Sudharsan(Ins) No. 95/2024Suspended Director of Servomax Ltd.Mr. Saai SudharsanIA No. 262 & 264/2024VsVsFor Stayby its partner Tadapalli VenkataIt of the server of the se

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 64/2025 Delay in refiling IA No. 215/2025 For Condone Delay IA No. 234/2025 For Stay IA No. 235/2025	The Chief Commissioner of Income Tax (TDS) Bengaluru Vs Kanekal Chandrasekhar Liquidator of Southern Batteries Pvt. Ltd.	Mr. P Raj Kumar Jhabakh	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: <u>www.nclat.nic.in</u>